OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): \underline{DELHI}

CIRCULAR

It is informed to all concerned that result of Departmental Proficiency/Evaluation Test of Non-Graduate Bailiffs & Process Servers for considering of filling up vacant post of Naib Nazir has been declared as Annexure-C. The result is available on the official website of this office.

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge: (HQs)

Delhi

No. 30484-31384 Rectt. Cell/(Deptt. Test)/2025 Dated, Delhi the 21 MJG 2025

Copy forwarded for information and necessary action to:-

- 1. The Secretary General, Hon'ble Supreme Court of India, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
- 2. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
- 3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
- 4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 5. Sh. Rajesh Kumar Goel, Ld. District Judge, Comm. Court-02 (Central)/THC/Ld. OIC, Recruitment Cell/Ld. Chairperson (Selection Committee), for information.
- 6. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
- 7. Additional Co-ordinator, Arbitration Centre, Hon'ble High Court of Delhi with the request to bring into the notice of officials of this establishment working there on diverted/deputation basis.
- 8. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working there on deputation/diverted capacity.
- 9. The Principal Secretary, Departmental of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.

- 10. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 11. The Registrar, National Company Law Tribunal, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 12. The Registrar, National Commission for Protection of Child Rights, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 13. The Registrar, NCDRC, New Delhi, with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 14. The Registrar, Armed Force Tribunal, West Block VIII, Opp. Mohan Singh Market, Sector I, R. K. Puram, New Delhi 110066 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 15. The Registrar, Appellate Tribunal for Electricity, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 16. The Registrar, Appellate Tribunal, MCD, Room No. 29, Tis Hazari Courts, New Delhi-110054 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 17. The Registrar, Real Estate Appellate Tribunal of NCT of Delhi and UT of Chandigarh, B Block, Vikas Bhawan, New Delhi-110002 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity
- 18. The Registrar, Debt Recovery Appellate Tribunal, Delhi (DRAT), Department of Financial Services, Ministry of Finance, 3rd Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 19. The Registrar, Delhi Cooperative Tribunal, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 20. Office of the Judicial Commission, THC Incident, Vikas Bhawan-II, Civil Lines, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 21. The Commissioner, DDA, Vikas Sadan, INA, New Delhi-110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 22. The Commissioner, NDMC, Palika Kendra, Parliament Street, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
- 23. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (All Districts) with the request to bring the same into the notice of staff working under their control.
- 24. The Personal Office of undersigned.
- 25. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
- 26. The Secretary, Hon'ble High Court Legal Service Committee, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
- 27. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.

- 28. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
- 29. For uploading on LAYERS.
- 30. R & I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned court complexes.
- 31. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer/All Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.

32. The Branch In-Charge, IT Cell, THC, Delhi to make necessary steps for activating the portal.

Principal District & Sessions Judge: (HQs)
Delhi

ANNEXURE - "C"

LIST OF SUCCESSFUL CANDIDATES

SR. NO.	ROLL NO	STUDENT NAME
1	100001	AJEET SINGH
2	100002	AMIT KUMAR
3	100004	AMIT KUMAR
4	100006	ANIL KUMAR
5	100007	AZAD GAUTAM

6	100009	DEEPAK KUMAR
7	100010	DESHRAJ
8	100014	HARISH CHANDRA PANDEY
9	100015	HARISH KUMAR
10	100017	JAI BHAGWAN DUDHWAL

11	100018	JAI KISHAN
12	100019	JOGINDER SINGH
13	100020	KALPNA SAGAR
14	100021	KULDEEP KUMAR
15	100022	MANOJ KUMAR YADAV

16	100023	NARENDER
17	100024	NARESH KUMAR RATHEE
18	100025	NAVEEN KUMAR
19	100026	NAVEEN KUMAR VERMA
20	100027	NAVJOT SINGH

21	100028	PARTIPAL SINGH
22	100030	PRAVEEN CHOWDHARY
23	100029	PAWAN KUMAR
24	100031	RAJAN KUMAR
25	100032	RAJBIR

26	100033	RAJ KUMAR KANOJIA
27	100034	RAKESH KUMAR
28	100035	RAMCHANDER
29	100036	RANJIT SINGH
30	100038	SANJAY KUMAR

	1	1
31	100039	SUDESH CHAND
32	100040	SURAT SUNDER
33	100041	SURENDER SINGH
34	100042	SUSHIL KUMAR
35	100043	TEJRAM

36	100044	VARUN KUMAR BANSAL
37	100045	VIJAY KUMAR
38	100046	VIJAY SHANKAR SINGH
39	100048	VIVEK
40	100049	YOGENDER SINGH RANA

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41 100050
